

ITEM NO.2

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2901/2022

MOON BEVERAGES LIMITED & ANR.

Appellant(s)

VERSUS

SUSHIL BHATT & ORS.

Respondent(s)

(IA No.55236/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.55235/2022-STAY APPLICATION

WITH

C.A. No. 2907/2022 (XVII)

(IA No.55583/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.55587/2022-EX-PARTE STAY and IA No.55585/2022-
EXEMPTION FROM FILING O.T. and IA No.56528/2022-EXEMPTION FROM
FILING O.T. and IA No.55584/2022-PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.56527/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 19-05-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. R. Jawahar Lal, Adv.
Mr. Siddharth Bawa, Adv.
Mr. Anuj Garg, adv.
Mr. Mohit Sharma, Adv.
Mr. Mayank Kshirsagar, AOR

Mr. Kapil Sibal, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Sanjay Basu, Adv.
Mr. Vishal Prasad, Adv.
Ms. Chitralekha Das, Adv.
Mr. Amit Bhandari, Adv.
Mr. Adit Subramaniam Pujari, Adv.
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.

Mr. Pinaki Misra, Sr. Adv.
Ms. Ruby Singh Ahuja, Adv.

Ms. Aakriti Vohra, Adv.
Mr. Ashutosh P. Shukla, Adv.
Mr. Jappanpreet Hora, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No.55235/2022

There shall be stay of operation of the
impugned judgment and order dated 25.02.2022 passed
by the National Green Tribunal, Principal Bench, New
in Original Application No.69 of 2020.

I.A. stands dispose of.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Assistant Registrar